

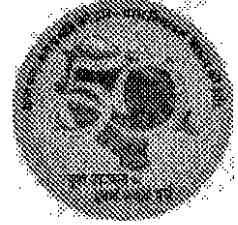
By e-mail only

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101

No.D&SJ/KLU/E/Bar Reso./42/2018- 6420 -21
Dated Kullu, the 07th September, 2021

To

The Registrar General/ (Vigilance),
Hon'ble High Court of Himachal Pradesh,
Shimla- 171 001.



Subject:- Information regarding newly elected executive body of the District Bar Association, Kullu, H.P.

Sir,

“Jai Hind”

I have the honour to submit herewith the details of the newly formed executive body of the District Bar Association, Kullu, for favour of information, please.

Encl:- As above

Yours faithfully,

Purender Vaidya
(Purender Vaidya)

District and Sessions Judge
Kullu, H.P. (JO Code-HP01021)

Enclst. No. as above- 6422-28

Dated:- 07.09.2021


Copy alongwith enclosures forwarded to all the Judicial Officers in this Division, for information/ necessary action.

Purender Vaidya
District and Sessions Judge
Kullu, H.P.

District Bar Association, Kullu, H.P.

1.	President	Shri Rai Navneet Sud, Advocate	Mobile No.89831-00003 email ID:- soodnavneet@gmail.com
2.	Senior Vice- President	Shri Neeraj Thakur, Advocate	Mobile No.93186-14001 email ID:- neerajthakur475@gmail.com
3.	Junior Vice- President	Shri Vijender Pal, Advocate	Mobile No.98164-10051 email ID:- vijenderpandit.nsui@gmail.com
4.	General Secretary	Shri Bhupender Kotia, Advocate	Mobile No.97367-67954 email ID:- bhupendersinghkotia92@gmail.com
5.	Cashier	Shri Suraj Kumar, Advocate	Mobile No.89880-65106 email ID:- suraj003003@gmail.com

Date:- 07.09.2021


District and Sessions Judge
of Kullu, H.P. 